

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
MULTI-VERSE TECHNOLOGIES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Multi-verse Technologies Private Limited
2.	Date of incorporation of corporate debtor	17/05/2020
3.	Authority under which corporate debtor is incorporated / registered	ROC Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900KA2020PTC134149
5.	Address of the registered office and principal office (if any) of corporate debtor	# 41/1, New No 35, Trisha Mansion, Second Floor Nanjappa road, Shanthinagar, Bangalore, Bangalore, Karnataka, India, 560027
6.	Insolvency commencement date in respect of corporate debtor	02.09.2024 (Order received on 09.09.2024)
7.	Estimated date of closure of insolvency resolution process	01.03.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Shirley Mathew Regn No: IBBI/IPA-001/IP-P01043/2017-2018/11716
9.	Address and e-mail of the interim resolution professional, as registered with the Board	23, Fifth Cross Hutchins Road, St. Thomas Town, Bangalore, Karnataka-560084 Email: shirley@smathew.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	#31, Wheeler Road Extension, St. Thomas Town, Bangalore - 560084. Email: cirp.multiverse@gmail.com
11.	Last date for submission of claims	23.09.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: Relevant forms available at https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Multi-verse Technologies Private Limited** on **02.09.2024**. (Order received on 09.09.2024)



The creditors of **Multi-verse Technologies Private Limited**, are hereby called upon to submit their claims with proof on or before 23.09.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Shirley Mathew
Interim Resolution Professional
For Multi-verse Technologies Private Limited (Under CIRP)
IBBI Registration No: IBBI/PA-001/IP-P01043/2017-2018/11716
AFA: AA1/11716/02/181224/106635 valid up to 18.12.2024

Place: Bengaluru
Date: 11.09.2024



Published in :

1. **Financial Express, Bengaluru Edition on 11th Sept 2024 in English Language and**
2. **Vijayvani, Bengaluru, in Kannada Language on 11th Sept 2024**



ಕ್ರೇಡಿಟರ್ಸ್ ಗಮನಕ್ಕಾಗಿ

ಸಂಬಂಧಿಸಿದ ವಿವರಗಳು

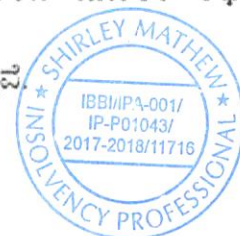
1.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು	ಮಲ್ಲ ವರ್ನ್ ಟೆಕ್ನಾಲಜಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಸಂಯೋಜನೆಯ ದಿನಾಂಕ	17/05/2020
3.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ಸಂಯೋಜಿಸಿದ/ನೋಂದಾಯಿಸಿಟ್ಟ ಅಡಿಯಲ್ಲಿನ ಅಧಿಕಾರ	ಆರ್‌ಒಸಿ-ಬೆಂಗಳೂರು
4.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಕಾರ್ಪೊರೇಟ್ ಐಡೆಂಟಿಟಿ ನಂಬರ್/ಲಿಮಿಟೆಡ್ ಲಿಯಾಬಿಲಿಟಿ ಐಡೆಂಟಿಟಿ ನಂಬರ್	U72900KA2020PTC134149
5.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಚೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಚೇರಿಯ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ	# 41/1, ಹೊಸ ಸಂ 35, ತ್ರಿಶಾ ಮ್ಯಾನ್ಯನ್, ಎರಡನೇ ಮಹಡಿ, ನಂಜಪ್ಪ ರಸ್ತೆ, ಶಾಂತಿನಗರ, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ, ಭಾರತ, 560027
6.	ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ವಿಷಯದಲ್ಲಿ ಲಿಕ್ವಿಡೇಶನ್ ಪ್ರಾರಂಭದ ದಿನಾಂಕ	02.09.2024 (09.09.2024 ರಂದು ಆದೇಶ ಸ್ವೀಕರಿಸಲಾಗಿದೆ)
7.	ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ರಕ್ರಿಯೆ ಮುಕ್ತಾಯಗೊಳಿಸುವ ಅಂದಾಜು ದಿನಾಂಕ	01.03.2025
8.	ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್ ಆಗಿ ವರ್ತಿಸುವ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಪ್ರೊಫೆಶನಲ್‌ನ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ	ಹೆಸರು: ಶಿರ್ಲಿ ಮ್ಯಾಥ್ಯೂ ನೋಂದಣಿ ಸಂ: IBBI/IPA-001/IP-PO1043/2017-2018/11716
9.	ಬೋರ್ಡ್‌ನೊಂದಿಗೆ ನೋಂದಣಿಯಾದಂತೆ ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್‌ನ ವಿಳಾಸ ಮತ್ತು ಇಮೇಲ್	23, ಐದನೇ ಕ್ರಾಸ್ ಹಚಿನ್ಸ್ ರಸ್ತೆ, ಸೇಂಟ್ ಥಾಮಸ್ ಟೌನ್, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ-560084 ಇಮೇಲ್: shirley@smathew.in
10.	ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್‌ನೊಂದಿಗೆ ಪತ್ರವ್ಯವಹಾರಕ್ಕೆ ಬಳಸಬೇಕಾದ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್	#31, ವೀಲರ್ ರಸ್ತೆ ಎಕ್ಸ್‌ಟೆನ್ಷನ್, ಸೇಂಟ್ ಥಾಮಸ್ ಟೌನ್, ಬೆಂಗಳೂರು -560084 ಇಮೇಲ್: multiverse.cirp@outlook.com
11.	ಕ್ಲೇಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	23.09.2024
12.	ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್‌ನಿಂದ ವಿಚಿತಪಡಿಸಲಾದ, ಸೆಕ್ಷನ್ 21ರ ಉಪ ವಿಭಾಗ (6ಎ)ನ ಪರತ್ತು (ಬಿ) ಅಡಿಯಲ್ಲಿ ಸಾಲಗಾರರ ವರ್ಗಗಳು, ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ	ಅನ್ವಯಿಸುವುದಿಲ್ಲ
13.	ಒಂದು ವರ್ಗದಲ್ಲಿ ಸಾಲಗಾರರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಪ್ರೊಫೆಶನಲ್ ಹೆಸರುಗಳು (ಪ್ರತಿ ವರ್ಗಕ್ಕೆ ಮೂರು ಹೆಸರುಗಳು)	ಅನ್ವಯಿಸುವುದಿಲ್ಲ
14.	(ಎ)ಸಂಬಂಧಿಸಿದ ಫಾರ್ಮ್‌ಗಳು ಮತ್ತು (ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರಗಳು ಇಲ್ಲಿ ಲಭ್ಯವಿದೆ	(ಎ) ವೆಬ್‌ಲಿಂಕ್: https://ibbi.gov.in/en/home/downloads ನಲ್ಲಿ ಸಂಬಂಧಿತ ಫಾರ್ಮ್‌ಗಳು ಲಭ್ಯವಿದೆ (ಬಿ) ಅನ್ವಯಿಸುವುದಿಲ್ಲ

ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ಮಂಡಳಿ, ಬೆಂಗಳೂರು ಮಲ್ಲ-ವರ್ನ್ ಟೆಕ್ನಾಲಜಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಕಾರ್ಪೊರೇಟ್ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನ್ ಅನ್ನು 02.09.2024 ರಂದು (09.09.2024ರಂದು ಆದೇಶ ಸ್ವೀಕರಿಸಲಾಗಿದೆ) ಪ್ರಾರಂಭಿಸಲು ಆದೇಶಿಸಿದೆ ಎಂದು ಈ ಮೂಲಕ ನೋಟೀಸ್ ನೀಡಲಾಗಿದೆ.

ಮಲ್ಲ-ವರ್ನ್ ಟೆಕ್ನಾಲಜಿಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ ಕ್ರೇಡಿಟರ್‌ಗಳಿಗೆ ನಮೂದು ಸಂ.10ರ ಮುಂದೆ ಉಲ್ಲೇಖಿಸಿದ ಇಂಟರಿಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಶನಲ್ ವಿಳಾಸಕ್ಕೆ 23.09.2024 ರಂದು ಅಥವಾ ಅದರೊಳಗಾಗಿ ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೋರಲಾಗಿದೆ.

ಫೈನಾನ್ಸಿಯಲ್ ಕ್ರೇಡಿಟರ್ಸ್ ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ವಿದ್ಯುನ್ಮಾನವಾಗಿ ಮಾತ್ರ ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ಇತರ ಎಲ್ಲಾ ಕ್ರೇಡಿಟರ್‌ಗಳು ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ವಿದ್ಯುನ್ಮಾನ ಮೂಲಕವಾಗಿ ಸಲ್ಲಿಸಬಹುದು.

ಕ್ಲೇಮ್‌ಗಳ ಸುಳ್ಳು ಅಥವಾ ದಾಖಲೆಪಡಿಸುವ ಪುರಾವೆಗಳು ದಂಡಕ್ಕೆ ಆಹ್ವಾನ ನೀಡುತ್ತವೆ.



ಸಹಿ/-
ಶಿರ್ಲಿ ಮ್ಯಾಥ್ಯೂ

FORM A	
PUBLIC ANNOUNCEMENT	
<i>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i>	
FOR THE ATTENTION OF THE CREDITORS OF MULTI-VERSE TECHNOLOGIES PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	Multi-verse Technologies Private Limited
2. Date of incorporation of corporate debtor	17/09/2020
3. Authority under which corporate debtor is incorporated / registered	ROC Bangalore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900KA2020PT0134149
5. Address of the registered office and principal office (if any) of corporate debtor	# 41/1, New No 35, Tresha Mansion, Second Floor Narasappa Road, Shanth Nagar, Bangalore, Karnataka, India, 560027
6. Insolvency commencement date in respect of corporate debtor	02.09.2024 (Order received on 09.09.2024)
7. Estimated date of closure of insolvency resolution process	01.03.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Shirley Mathew Regn No: IBB/IFA-001/IP-P01043/2017-2018/11716
9. Address and e-mail of the interim resolution professional, as registered with the Board	23, Fifth Cross Huchars Road, St. Thomas Town, Bangalore, Karnataka-560064 Email: shirley@mathew.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	#31, Wheeler Road Extension, St. Thomas Town, Bangalore - 560064. Email: multi.verse.corporate@outlook.com
11. Last date for submission of claims	23.09.2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: Relevant forms available at https://bbi.gov.in/eg/terms_downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Multi-verse Technologies Private Limited** on **02.09.2024**. (Order received on 09.09.2024)

The creditors of **Multi-verse Technologies Private Limited**, are hereby called upon to submit their claims with proof on or before **23.09.2024** to the Interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Shirley Mathew
Interim Resolution Professional
For Multi-verse Technologies Private Limited (Under CIRP)
IBBI Registration No: IBB/IFA-001/IP-P01043/2017-2018/11716
AFA: AAL/11716/02/181224/106695 valid up to 15.12.2024

Place: Bangalore
Date : 11.09.2024

ಇಷ್ಟಲಿಂಗದ ಅನುಭ

ಅನುಭವವು ಅತ್ಯಂತ ಸುಖಕರವಾದುದು, ಕುಡಿಯುವುದು ಮತ್ತು ಅನುಭವಿಸುವುದು. ಇದು ಅನುಭವವು ಅನುಭವಿಸುವುದು ಮತ್ತು ಅನುಭವಿಸುವುದು.

ವಿರೋಧವಾಗುವ
ಇದು ವಿರೋಧವಾಗುವುದು ಮತ್ತು ವಿರೋಧವಾಗುವುದು. ಇದು ವಿರೋಧವಾಗುವುದು ಮತ್ತು ವಿರೋಧವಾಗುವುದು.

ಶಿಕ್ಷಣದ ಮಹತ್ವ
ಶಿಕ್ಷಣವು ಮನುಷ್ಯನನ್ನು ಸಮಗ್ರವಾಗಿ ಬೆಳೆಸುತ್ತದೆ ಮತ್ತು ಅವನು ಸಮಗ್ರವಾಗಿ ಬೆಳೆಸುತ್ತದೆ. ಇದು ಶಿಕ್ಷಣವು ಮನುಷ್ಯನನ್ನು ಸಮಗ್ರವಾಗಿ ಬೆಳೆಸುತ್ತದೆ ಮತ್ತು ಅವನು ಸಮಗ್ರವಾಗಿ ಬೆಳೆಸುತ್ತದೆ.

ವಿವರಣೆ	
1. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
2. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
3. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
4. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
5. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
6. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
7. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
8. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
9. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
10. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
11. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
12. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
13. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
14. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
15. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
16. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
17. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
18. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
19. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ
20. ವಿಜಯವನಿ ಪತ್ರಿಕೆ	ವಿಜಯವನಿ ಪತ್ರಿಕೆ